


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 23.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
179/16	TP 198/17	For rectification of order	391 / 394	Biobase Databases India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Vaish Talwar 9686468882	Petitioner	

The matter is listed today for making correction in the order sheet dated 01.02.2018. We have seen the office note. Notice is to be issued to the Inspector General of Registration and Commissioner of Stamps. Hence, address letter to the said authority and list this matter after receiving the report from the said authority.

  
MEMBER (T)

  
MEMBER (J)